

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the development, control and use of atomic energy for the welfare of the people of India and for other peaceful purposes and for matters connected therewith."

*The motion was adopted.*

**Shri Jawaharlal Nehru:** I introduce the Bill.

12:08 hrs.

**ADVOCATES (THIRD AMENDMENT) BILL\***

**The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra):** On behalf of Shri A. K. Sen, I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

**Mr. Speaker:** The question is

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

*The motion was adopted.*

**Shri Bibudhendra Mishra:** I introduce the Bill.

12:09 hrs.

**INDIA-CHINA BORDER SITUATION MOTION RE:**

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Mr. Speaker, Sir, I beg to move:

"That the situation along the India China border, particularly in the Ladakh region, be taken into consideration."

A week ago, on the 6th of August, I placed a new White Paper, No. VI, on the Table of the House. This contained the notes and correspondence between the Government of India and

the Government of China since the previous White Paper was published. Similarly, I placed a letter which the Government of India had sent to the Government of China dated 26th July. We received a telegram giving the purport of the reply from Chinese Government, on the morning of the 6th August. In the statement I made then, I quoted some portions of the reply of the Chinese Government. Since then, we have placed the full text of the Chinese note in the library of Parliament and have also placed copies in the Parliament Office for the convenience of Members.

Since then, no major incident has happened on the frontier. According to our information, there were three instances of firing by Chinese troops from a distance. These occurred, on the 27th July in the Pangong lake area when two shots were apparently fired towards our forces; on the 29th July also in the Pangong lake area, three shots were fired; on the 4th August, north east of Daulat Beg Oldi, one shot was fired.

All these were from big distances and no damage was done. We have protested to the Chinese Government about the first two incidents.

The Chinese have protested to us as, according to them, the Indian troops fired in their direction on four occasions: on 27th July in Chip Chap river area, two shots were said to have been fired; on the 27th July also in the Nyagzu area, sixteen shots are reported to have been fired by our troops; on 31st July in the Galwan valley area, one shot is said to have been fired; on 1st August, also in the Galwan valley area, seven shots are alleged to have been fired by our troops.

According to our information, these allegations of firing by our patrols are not correct.

For the rest, according to our information, some Chinese patrols have been moving about in the vicinity of

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